

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 06.12.2018

**ORDER NO. 258 OF 2018**

Hon'ble President is pleased to partially modify the roster order no. **253 of 2018 for CESTAT, New Delhi** constituting Division Bench to hear the below mentioned part-heard matter:-

**1. On 10.12.2018 at 02.30 p.m.** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-

**C/51889/2018**

**2. On 14.12.2018 at 02.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM:-

**ST/ROM/51133/2018 in ST/2258/2012**

By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

  
**Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**


Dated: 06.12.2018

**ORDER NO. 259 OF 2018**

Hon'ble President is pleased to partially modify the roster order no. **253 of 2018** for CESTAT, New Delhi constituting Division Benches to hear the below mentioned ROM/part-heard matter (in continuation to matters notified vide roster order no. **258 of 2018**):-

1. **On 10.12.2018 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter:-  
E/53437/2018
2. **On 13.12.2018 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter:-  
E/54051/2014
3. **On 13.12.2018 afternoon** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter (after Division Bench mentioned in Sl. No. 2 is over):-  
E/50429/2018
4. **On 14.12.2018 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following ROM/part-heard matters:-  
E/ROM/51066-51067/2018 in appeal no. E/52323,52882/2016  
E/Misc/50036 & 50034/2018 in appeal nos. E/1326/2011 & E/845/2012
5. **On 14.12.2018 afternoon** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matters (after Division Bench mentioned in Sl. No. 4 is over):-  
E/53531,53619/2014  
E/53871/2014  
E/Misc/50276, 50223, 50182/2018 in appeal no. E/54498/2015  
E/Misc/50583-50584/2018 in appeal no. E/51203/2018

By order,

  
**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

  
Registrar